Directives of National Human Rights Commission on Obscene Advertisements
*98. SHRI JAYANT KUMAR MALHOTRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
(a) whether it is a fact that indecent and downright obscene advertisements are being aired not only on private and foreign TV channels but on Doordarshan also;
(b) whether it is also a fact that the National Human Rights Commission on receiving complaints to this effect have directed Government to inquire into the telecast of *Dirty* advertisements and explain what steps Government planned to take to end them; and
(c) if so, the action taken by Government in response to the directive of the NHRC?

| THE | MINISTER | OF |
| :--- | ---: | ---: |
| INFORMATION | AND |  |

BROADCASTING (SHRI CM. IBRAHIM):
(a) Doordarshan telecasts commercial advertisements as per the guidelines prescribed in the Code for Commercial Advertising. The Code interalia not permit indecent and obscene advertisements.
(b) and (c) Yes Sir. The National Human Rights Commission have called for a report from the ministry in this regard and they are being apprised of the telecasting norms Doordarshan is following.

Delay in submission of Fifth Central Pay Commission Report
*99. SHRI IQBAL SINGH: SHRI MOHINDER SINGH KALYAN:
Will the Minister of FINANCE be pleased to state:
(a) whether it is a fact that Government have delayed the submission of the Fifth Central Pay Commission Report;
(b) if so, the specific reasons therefor; and
(c) what are the main features of the Report and by when it is likely to be implemented in the interest of the Central Government employees?

THE MINISTER OF FINANCE AND THE MINISTER OF COMPANY AFFAIRS (SHRI P.
CHIDAMBARAM): (a) and (b) In accordance with terms of reference of the Pay Commission, the Commission is required to submit its Report as soon as feasible. The final Report of the Commission is awaited.
(c) In view of the reply to parts (a) and (b) above, question does not arise.

## मुद्रास्रीजि की दर

* 100 . 䬣 कनकसिह मोइनसिंह मंगरोला: श्री नागमणि:
क्या विश्त मंत्री यह बताने की कृषा करेंगे कि:
(क) क्म मुद्वास्फीति की दर दो का आंकड़ा पार कर गई है;
(ख) यदि हों, तो गत कही महीनों के दौरान आमश्यक वस्तुओं के थोक मूल्य सुसकांक और उपभोक्ता मूस्य सूचकांक का च्बौत्र क्या हैं
(ग) मूल्य सूचकांक्षे में निर्तर वृद्यि के क्या कारण夆;
(घ) उक्त असधि के दौरान अंक दर अंक आधार पर मुस्तास्फीति की साप्ताहिक दर क्या रही;
(ङ) मुद्वास्फीति की दर मै वृद्धि का आवश्क्ष्क वस्तुओं के थोक मूल्यों और फुट्टर मूल्यों पर क्या प्रभाख पड़ा; और
(च) सरकार द्वारा भूल्य कृद्धि येकने तथा मुद्स्स्मीति की दर पर नियंत्रण एखने के लिए क्य कदम उठाए गए हैं या ड़ठाये जाने का विचार है?

नित्त मंत्री तथा कम्पनी कर्य मंत्री (शी पी० हिद्युजरम) : (क) जी, नही।
(ख) फिछ्हले छहु मत्कीनों के दोगन आवश्पक


